

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS  
NOTARIES IN RESPECT OF THE STATE OF BIHAR TO BE  
HELD FROM 08.05.2018 AT PATNA**

Date : 08<sup>th</sup> May 2018 (Tuesday)  
(Sr. No. 1-70)  
Time : 9:00 A.M.

Date : 08<sup>th</sup> May 2018 (Tuesday)  
(Sr. No. 71-till last)  
Time : 2:00 P.M

**VENUE**

**INCOME TAX APPELLATE TRIBUNAL (ITAT)  
5<sup>TH</sup> FLOOR, C.R. BUILDING (ANNEXE),  
BIRCHAND PATEL PATH, PATNA-800001, BIHAR**

**BY SPEED POST**

**Sr.No. 1**

F.No. N-11013/158/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ashok Kumar, **Advocate**  
Sh. Ram Nath Brhamchari  
At-Ghasiyar Mohalla Nagar, PS Kotwali PO &  
Distt. Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 2**

F.No. N-11013/159/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dharmvir Prasad, **Advocate**  
Sh. Lt.Nasib lal Singh  
At.Chak Pitambarpur, PO. Dumari, PS Fatuha,  
Distt.Patna, Bihar-803201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 3**

F.No. N-11013/160/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ram Kumar Chaudhary, **Advocate**  
Sh. Lt.Surya Narayan Choudhary  
At. & PO Bharpura, Thana Vibhutipur, Dist.  
Samastipur-848236, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 4**

F.No. N-11013/161/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Raj Pati Yadav, **Advocate**  
Sh. Lt.Bhola Yadav  
Vill. Ram Bihari Pur, Post Banahara, P.S. Haveli  
Kharagpur, Dist. Munger, Bihar-811213

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 5**

F.No. N-11013/162/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Bipin Kumar Singh, **Advocate**  
Sh. Lt.Milku Singh  
Vill. Kukurah, PO Mohandarwan, PS. Karamchat,  
Distt. Kaimur, Bihar-821108

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 6**

F.No. N-11013/163/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Baban Prasad, **Advocate**  
Sh. Dwarika Ram  
At. Madandehara, P.O. Nihalpur, P.S. Itarhi, Dist.  
Buxar, Bihar-802117

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 7**

F.No. N-11013/164/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sambhu Nath Singh, **Advocate**  
Sh. Ram Nath Singh  
Vill. PO. & PS Adhaura, Dist. Kaimur, Bhabua,  
Bihar-821116

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 8**

F.No. N-11013/165/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Chandra Bhushan Kumar Sharma, **Advocate**  
Sh. Bharat Mistri  
Moh. Dhelwa Goshain, Post/P.S. Barh, Dist.  
Patna-803213, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 9**

F.No. N-11013/166/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Virendra Prasad Singh, **Advocate**  
Sh. Lt.Dudhnath Singh  
Vill. Miriyan, PO Odar, Via. Kudra, P.S. Sonahan,  
Dist. Kaimur, Bhabua, Bihar-821108

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 10**

F.No. N-11013/167/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shashi Chandra, **Advocate**  
Sh. Srinath Prasad Verma  
Moh. Bazitpur, LIC Road, PO & PS Barh, Distt.  
Patna, Bihar-803213

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 11**

F.No. N-11013/168/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sita Ram Sharma, **Advocate**  
Sh. Ramdhari Sharma  
Vill. Chhoti Pekaint, P.O. Dewtha, Via  
Mahadipur, Dist. Khagaria-851212, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.10 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 12**

F.No. N-11013/169/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ashok Kumar Verma, **Advocate**  
Sh. Lt.Prabhu Sharan  
Kunjabhi, P.O. Khadda, P.S. Nautan West  
Champaran, Bihar-845438

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 13**

F.No. N-11013/170/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mohd. Nurul Hoda, **Advocate**  
Sh. Athar Husain  
At. & Post Telpur, Via Hari Nagar, Distt. West  
Champaran, Bihar-845103

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 14**

F.No. N-11013/171/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kamlesh Kumar Sharma, **Advocate**  
Sh. Tarkeshwar Rai  
Moh. & P.O. Tingachhiya, P.S. Katihar, Dist.  
Katihar, Bihar-854105

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 15**

F.No. N-11013/172/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Krishna Mohan Roy, **Advocate**  
Sh. Raja Ram Roy  
Vill. Mahua Singh Ray, P.O. & P.S.-Mahua, Tola  
Purwari, Vaishali, Bihar-844122

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 16**

F.No. N-11013/173/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rajesh Kumar Sinha, **Advocate**  
Sh. Lallan Kumar Sinha  
Moh. Subhash Nagar (Gumti No.2), Munger,  
Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 17**

F.No. N-11013/174/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sunil Kumar Pandey, **Advocate**  
Sh. Sh. Brajnandan Pandey  
Vill. & P.O. Eksara, P.S. Ben (Nalanda), Dist.  
Nalanda, Bihar-803114

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 18**

F.No. N-11013/175/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Saket Bihari Prasad, **Advocate**  
Sh.  
Vill. Muraul, P.O. Muraul, Sakra, Muzaffarpur-  
843121, Bihar  
1160/1993 Dt.07.09.93

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 19**

F.No. N-11013/176/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sinhasan Singh, **Advocate**  
Sh. Mukhdeo Singh  
Vill. Damodarpur, Manihari, Bhabua, Distt.  
Kaimur-821105, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 20**

F.No. N-11013/177/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shrikant Mishra, **Advocate**  
Sh. Lalit Kishor Mishra  
Bhabua, Ward No.7, Kachahri Road, Distt.  
Kaimur, Bhabua, Bihar-821101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 21**

F.No. N-11013/178/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shyam Kishore Singh, **Advocate**  
Sh. Lt.Braj Kishore Narain Singh  
Moh. Kashipur, Ward No.12, Nr. Chitragupta  
Mandir, PO, PS, Dist. Samastipur, Bihar-848101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 22**

F.No. N-11013/179/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mahendra Prasad Sinha, **Advocate**  
Sh. Hira Lal Prasad  
M.P. Bagh, Ara, Nr. Civil Court North Gate, Dist.  
Bhojpur, Bihar-802301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 23**

F.No. N-11013/180/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dilip Kumar Sharma, **Advocate**  
Sh. Ganesh Prasad Sharma  
Purani Ganj, New Road, Near Konark Cinema  
More, P.O. & Dist. Munger-811201, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 24**

F.No. N-11013/181/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms. Manju Joshi, **Advocate**  
Sh. Ramutar Joshi  
Moh. Shivaji Chowk, Bekapur Kotwali, P.O. &  
Dist. Munger-811201, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 25**

F.No. N-11013/182/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pramod Kumar Jha, **Advocate**  
Sh. Mahendra Jha  
Vill. Pachrukhi, P.O. Itwa, P.S. Dharhara,  
Munger, Bihar-811212

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 26**

F.No. N-11013/183/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Nalini Ranjan, **Advocate**  
Sh. Satya Narain Choudhary  
At-Chhajan Sangram Po-Chhajan Harishankar  
Ps-Kurhani Dist. Muzaffarpur Bihar-844127

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 27**

F.No. N-11013/184/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Krishna Prasad, **Advocate**  
Sh. Lt.Damri Sao  
Jhing Nagar, Bihar Sharif, Nalanda, Bihar-  
803101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 28**

F.No. N-11013/185/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shambhu Nath Gupta, **Advocate**  
Sh. Lt.Sudama Sah  
Vill. Chandpura (Kala), PO Goraul, Vaishali-  
844118, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 29**

F.No. N-11013/186/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Munnan Tiwari, **Advocate**  
Sh. Lt.Arjun Tiwari  
VPO Kuddi, P.S. Chand, Dist. Kaimur, Bhabua,  
Bihar-821106

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 30**

F.No. N-11013/187/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Prayag Mandal, **Advocate**  
Sh. Lt.Ayodhya Mandal  
Vill. Kantpur, PO Nawagarhi, Munger, Bihar-  
811211

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 31**

F.No. N-11013/188/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ramta Prasad, **Advocate**  
Sh. Lt.Raj Kumar Prasad  
Moh. Babu Bazar, Ara, PO Ara, P.S. Ara Town,  
Dist. Bhojpur, Bihar-802301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 32**

F.No. N-11013/189/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Narendra Prasad Singh, **Advocate**  
Sh. Mahatam Singh  
Awadhपुरi, Chaudwa More, Ara, Bijapur Bihar-  
802301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 33**

F.No. N-11013/190/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Himanshu Kumar Sharma, **Advocate**  
Sh. Ambika Prasad Sharma  
At. Safiabad, P.O. Safiabad, Naya Ram Nagar,  
Munger-811214, Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 34**

F.No. N-11013/191/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shamshad Ahmad Khan, Advocate  
Sh. Zainuddin Khan  
Vill-Karai, P.S. Durgawti Dist- Kaimur Bhabua  
Bihar-821105

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 35**

F.No. N-11013/192/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Birendra Kumar Sinha, **Advocate**  
Sh. Lt.Sri Krishan PD.Sinha  
Vill+Po-Hatta P.S.Chainpur Distt.  
Kaimur(Bhabua) Bihar-821101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 36**

F.No. N-11013/193/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Roop Kumar Sharma, **Advocate**  
Sh. Lt.J.P.Sharma  
Paras Villa' Moh. Bircha Gaon, PO & Dist.  
Munger, Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 37**

F.No. N-11013/194/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Triloki Mohan, **Advocate**  
Sh. Sri Sudama Singh  
Bangali Tola, Near S.B.I.Main Branch Buxar Distt.  
Buxar Bihar-802101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 38**

F.No. N-11013/195/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ashok Kumar Chaubey, **Advocate**  
Sh. Lt.Ramakant Chaubey  
Vill-Tulsipur,PO. Bamhaur (Khas)  
P.S.Mohania,Dis-Kaimuk Bihar-821109

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 39**

F.No. N-11013/196/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ram Deo Ram, **Advocate**  
Sh. Ramguni Ram  
Village-Tola-Haliwanta P.O.-Basahi, P.S.Kudra  
Distt. Kaimur Bihar-821108

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 40**

F.No. N-11013/197/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Janardan Singh, **Advocate**  
Sh. Sri Sudama Singh  
Vill. Akorhi, PO Manoharpur, P.S.Rajpur.  
Dist.Buxar(Bihar)-802128

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 41**

F.No. N-11013/198/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shambhu Prasad Roy, **Advocate**  
Sh. Late.Tej Narain Prasad Roy  
S.N.Nzwas Harpur Chowk PO Tiltrath PS Barauni  
Begusarai Bihar-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 42**

F.No. N-11013/199/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Barun Kumar Mandal, **Advocate**  
Sh. Jai Prakash Mandal  
Maksuspur Kali Asthmn P.S.Kasim Bazar Post  
Distt. Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 43**

F.No. N-11013/200/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kanhaiya Upadhyay, **Advocate**  
Sh. Lt.Paras Nath Upadhyay  
Siddhnath Ghat,buxar State-Bihar-802101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 44**

F.No. N-11013/201/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Binay Kumar Tiwari, **Advocate**  
Sh. Surendra Nath Tiwari  
At/Po. Nenua,PS. Dumraon Distt.Buxar Bihar-  
802119

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 45**

F.No. N-11013/202/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Manoj Kumar Sharma, **Advocate**  
Sh. Lt.Parmeshwar Pd.Sharma  
At.mungroura Near At. Durga Mandi  
P.O.Jamalpur P.S.East Colony Distt.Munger  
Bihar-811214

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 46**

F.No. N-11013/203/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Giridhar Deo, **Advocate**  
Sh. Lt.Triveni Pd.Deo  
Barah Pathar Ward No.14, P.S+Dist.Samastipur  
Bihar-848101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 47**

F.No. N-11013/204/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Girindra Kumar Singh, **Advocate**  
Sh. Lt.Bala Singh  
Vill+P.O-Akhalashpur P.S.Bhabua, Distt-  
Kaimpur (Bhabua) Bihar-821101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 48**

F.No. N-11013/205/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate**  
Sh. Binod Kumar Sharma  
At-Purani Ganj, P.S. Kashim Bazar, Po+ Distt.  
Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 49**

F.No. N-11013/206/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Upendra Kumar Sharma, **Advocate**  
Sh. Lt. Bireshwar Pal Sharma  
Bindwara Sharmatola.P.S.Kasim Bazar,  
Distt.Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 50**

F.No. N-11013/207/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Paras Nath Sinha, **Advocate**  
Sh. Sri Sita Ram Sinha  
Muhalla- Purabtola, Po- Kahalgaon, PS-  
Kahalgaon Distt-Bhagalpur Bihar-813203

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 51**

F.No. N-11013/208/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rekha Kumari, **Advocate**  
Sh. Janardan PD.Thakur  
Basudeopur Near.Jeenmkhana, Po-Basundeopur  
PS. Kotwali Munger-811202

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 52**

F.No. N-11013/209/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Anil Kumar Sinha, **Advocate**  
Sh. Shriniwas Prasad  
Mohalla-Panchshilnagar Ward No.4, Po+Ps Barh  
Distt.Patna bihar-803213

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 53**

F.No. N-11013/210/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Lakshman Prasad, **Advocate**  
Sh. Lt.Gaya Prasad  
Mohall-Hardia Po- Narkatiaganj Distt. West  
Champaran Bihar-845455

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 54**

F.No. N-11013/211/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Deo Prakash, **Advocate**  
Sh. Sri Baldeo Prasad Sah  
Moh. Bajrangbali Chowk Nayagaon Jamalpur  
Ps.East Colony, Dist.Munger Bihar-811214

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 55**

F.No. N-11013/212/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Raj Bansh Singh, **Advocate**  
Sh. Trilok Singh  
Vill-Sundarbag (Turki) P.O.Turki, P.S.Kudra  
Dist.Kaimpur (Bhabua) Bihar-821108

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 56**

F.No. N-11013/213/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ranjan Kumar Mishra, **Advocate**  
Sh. Dineshwar Mishra  
Village-Chamua. P.S.Sikarpur Po Saidpur West  
Champaran, Bihar-845455

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 57**

F.No. N-11013/214/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sanjay Kumar Nirala, **Advocate**  
Sh. Lt.Ramswaroop Yadav  
Village-Khoja Bazar Post-Munger, Distt.Munger  
Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 58**

F.No. N-11013/215/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ram Kishore Mishra, **Advocate**  
Sh. Lt.Sundar Mishra  
Vill-Durgapur P.O.Baha Chowki P.S.Dharahara  
Distt.Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 59**

F.No. N-11013/216/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shailendra Kumar Gupta, **Advocate**  
Sh. Lt. Jogeshwar Prasad Gupta  
Mohalla-Shadipur Bari Durga Asthan Post &  
Distt. Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 60**

F.No. N-11013/217/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Niraj Kumar Sinha, **Advocate**  
Sh. Murari Prasad Sinha  
Moh- Topkhana Bazar In Front of Excise Godown  
Po+ Distt. Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 61**

F.No. N-11013/218/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sarvottam Kumar Jha, **Advocate**  
Sh. Lt.Rama Kant Jha  
Village-Samhou;e, PO. Kahur, PS. Sangrampur,  
Subdivision-Tarapur Dist-Munger Bihar-813221

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 62**

F.No. N-11013/219/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kumari Shashi Bala, **Advocate**  
Sh. Nawal Kishor Pd. Sinha  
Sri Hars Jee Pd. Verma Chitra Gupta Nagar  
Pokhriya Begusarai

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 63**

F.No. N-11013/220/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Madan Prasad, **Advocate**  
Sh. Lt. Ishwari Prasad  
At. Civil Court, Bagaha P.O. Naraipur P.S. Bagaha  
Distt. West Champaran Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 64**

F.No. N-11013/221/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shiv Shankar Prasad, **Advocate**  
Sh. Sri kailash Yadav  
Vill Lakhochak.PO-Bichhaway, PS.Chanan,  
Distt.Lakhisarai Bihar-811310

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 65**

F.No. N-11013/222/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Surendra Nath Tiwari, **Advocate**  
Sh. Lt.Ramtqbal Tiwari  
At+Po- Nenua, PS Dumraon, Distt.Buxar Bihar-  
802119

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 66**

F.No. N-11013/223/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Randhir Prasad Verma, **Advocate**  
Sh. Lt.Bhubhneswar Prasad Verma  
At+Po-Madhodih P.S.-Harpur, Dist.Munger  
Bihar-813221

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 67**

F.No. N-11013/224/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Lalan Prasad Singh, **Advocate**  
Sh. Ram Bahadu Singh  
Village-Masan Khon Ghai PO Balha Via- Singhia  
PS Kusheshwarasthan Dist.Darbhangha Bihar-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 68**

F.No. N-11013/225/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mantun Kumar Singh, **Advocate**  
Sh. Mahendra Prasad Singh  
At-Barauni-1, PO.Barauni Deodhi PS Teghra  
Distt. Begusarai Bihar-85113

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 69**

F.No. N-11013/226/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Bilas Kumar, **Advocate**  
Sh. Lt. Bodhan Ram  
Vill- Jhamatia (Near Middle School Narepur)  
Ps+Po. Bachhwara, Distt. Begusarai Bhar-851111

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 70**

F.No. N-11013/227/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Smirti Kumari, **Advocate**  
Sh. Ranjeet Kumar  
Vill+Po Bhairwar Distt. Begusarai Bihar-851129

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 71**

F.No. N-11013/228/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Bhagirath Das, **Advocate**  
Sh. Lt.Gorelal Tanti  
Village-Baghi, Po.Suhirdnagar PS-Nagar,  
Distt.Begusarai Bihar-851218

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 72**

F.No. N-11013/229/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Chandrika Prasad Ram, **Advocate**  
Sh. Lt. Bahadur Ram  
5/196, Dalmia Nagar Po. Dalmianagar PS. Dahri  
OP. Dalmianagar Distt. Rohtas Bihar-821305

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 73**

F.No. N-11013/230/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dinesh Prasad, **Advocate**  
Sh. Lt.Jagannath Lal  
Vill+PO.Meyari Bazar PS.Nokha Distt. Rohtas  
Sasaram Bihar-802217

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 74**

F.No. N-11013/231/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Krishna Deo Singh, **Advocate**  
Sh. Lt.Kapil Deo Narayan Singh  
At.& P.O., Shaligrami , P.S.Shahelipur Kamal  
Distt.Begusarai Bihar-851217

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 75**

F.No. N-11013/232/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Raj Kishor, **Advocate**  
Sh. Sukh Deo Mahtu  
Baraipura Ps.+PO.Birpur Distt. Begusarai Bihar-  
851127

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 76**

F.No. N-11013/233/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Heera Kumar, **Advocate**  
Sh. Lt.Bhubneshwar Prasad Singh  
At.Po.Mahna Ps.Barauni Dist.Begusarai Bihar-  
851210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 77**

F.No. N-11013/234/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kaushal Kishore Sharma, **Advocate**  
Sh. Shiv Nandan Mishtri  
Mohalla Kilaghat Sarai, Po. Bhagalpur City PS  
Tatarpur Distt.Bhagalpur Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 78**

F.No. N-11013/235/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Arjun Prasad Poddar, **Advocate**  
Sh. Lt.Jhameli Poddar  
At.Bahadurpur PO. Bahadurpur PS.Bahadurpur  
Via Laheriasarai Distt. Darbhanga Bihar-846001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 79**

F.No. N-11013/236/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Shyamdeo Singh, **Advocate**  
Sh. Lt.Kailash Singh  
At+Po. Amerpur, Ps, Barurai Distrt.Begusarai  
Bihar-851118

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 80**

F.No. N-11013/237/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rakesh Sah, **Advocate**  
Sh. Ramdeo Sah  
Village-Bank Tola Farda, Post-Farda, P.S.Naya  
Ram Nagar Distt. Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 81**

F.No. N-11013/238/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Awadhesh Kumar Yadav, **Advocate**  
Sh. Lt.Sita Ram Yadav  
Village- Nawtolia Bindwara PS.Kasim Bahar PO  
Munger Distt.Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 82**

F.No. N-11013/239/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kartik Kumar Sinha, **Advocate**  
Sh. Hit Narayan Prasad  
Mohalla-Shastri Nagar Road No-8 College Road,  
Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 83**

F.No. N-11013/240/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pradeep Kumar, **Advocate**  
Sh. Lt.Mahadeo Prasad  
Bhabua Ward no-17 Po+Ps Bhabua Kaimur  
Bihar-821101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 84**

F.No. N-11013/241/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Vinay Kumar Chaturvedi, **Advocate**  
Sh. Lt. Yogendra Chaturvedi  
Vill+Po-Shahabajpur Ps Mohania Distt.Kaimpur  
Bihar-821109

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 85**

F.No. N-11013/242/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ram Ashish Ram, **Advocate**  
Sh. Lt.Bhagirathi Ram  
Vill.Varali Po. Mouhatta Distt.Kaimur Bihar-  
821101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 86**

F.No. N-11013/243/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Surya Bhushan Sinha, **Advocate**  
Sh. Lt.Dherm Deo Prasad Sinha  
Mohalla Makus Purthana Kasim Bazar Post  
Munger Distt.Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 87**

F.No. N-11013/244/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dharmendra Kumar Singh, **Advocate**  
Sh. Upendra Narayan Singh  
Bari Bazar Near Pahuja Niwas Distt.Munger  
Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 88**

F.No. N-11013/245/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Gopal Singh, **Advocate**  
Sh. Lt.Sudhir Pd.Singh  
At.Shivganj Po.Dariapur Ps.Muffssal  
Distt.Munger Bihar-811202

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 89**

F.No. N-11013/246/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms.Gauri Kumari, **Advocate**  
Sh. Lt.Ramchander Raut  
Sader Hospital Quiter Road Choti Kela Bari  
Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 90**

F.No. N-11013/247/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rajesh Kumar, **Advocate**  
Sh. Lt.Nand Kishor Prasad  
New Colony Laldarwaza P.S.Kotwali  
Distt.Munger Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 91**

F.No. N-11013/248/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Jawahar Lal Singh, **Advocate**  
Sh. Lt.Nand Kumar Singh  
Dharmshala Road Amla Tola Madhubani  
Po+Distt. Purnea Bihar-854301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 92**

F.No. N-11013/249/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mrs.Reena Sinha, **Advocate**  
Sh. Lt.Bhubneshwar Prasad  
Sri Krishna Road Belam Bazar Po & Distt.Munger  
Bihar-811201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 95**

F.No. N-11013/252/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Md. Jahangir Alam, **Advocate**  
Sh. Md.Nizamuddin  
Vill-Karim Nagar Post & P.S. -Mohiuddin Nagar  
Distt. Samastipur (Bihar)

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 96**

F.No. N-11013/253/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dinesh Kumar Mandal, **Advocate**  
Sh. Lt. Baldeo Mandal  
At. Mungroura Po. Jamalpur Ps. East Colony  
Distt. Munger Bihar-811214

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 97**

F.No. N-11013/254/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Priya Ranjan Kumar Sinha, **Advocate**  
Sh. Lt.Tara Bhushan Prasad  
Nayagaon Sikandarpur Post-Jamalpur P.S.Eat  
Colony Distt.Munger Bihar-811214

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 98**

F.No. N-11013/255/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Birendrakumar Singh, **Advocate**  
Sh. Anirudh Singh  
Village Rajeya Post Rajeya, PS. Piro Bhojpur Bihar

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 99**

F.No. N-11013/256/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Chandeshwar Rai, **Advocate**  
Sh. Sudama Rai  
Bandhan Tola Nawada Ara Bhojpur Bihar-  
802301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 100**

F.No. N-11013/257/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Vinay Kumar, **Advocate**  
Sh. Mahashankar Prasad  
Kailashpuri Ward No.11, Dumra Sitamarhi Court  
Sitamazhi Bihar-843201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 101**

F.No. N-11013/258/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Awadhesh Prasad, **Advocate**  
Sh. Baleshwar Prasad  
Ward No.8, At-Shivganj Po Narkatiaganj Near  
Krishi Market Pashcim Camparan Bihar-845455

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 102**

F.No. N-11013/259/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ranjan Kumar, **Advocate**  
Sh. Braj Kisor Prasad  
Moh-Nadraganj Pul Par, P.O. HPO & Distt. Gaya,  
PS-Civil Lines Bihar 823001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 103**

F.No. N-11013/260/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Nand Kishor Prasad Gupta, **Advocate**  
Sh. Late Basudeo Prasad Gupta  
Bara Bazar Shamsheganj, Lalbagh,  
DARBHANGA, BIHAR- 846004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11/5/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 104**

F.No. N-11013/261/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. ANIL KUMAR, *Advocate*  
Sh. LATE DAMODAR PRASAD  
MAGAR BIGHA OPP SANTI SADAN PO-  
NAWADA PS- NAWADA Bihar-805110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 105**

F.No. N-11013/262/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. AJIT RANJAN, **Advocate**  
Sh. GHANSHYAM PANDEY  
VILL-FATEHPUR PO-PS-YOGAPATTI PASHCHIM  
CHAMPARAN Bihar-845452

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 106**

F.No. N-11013/263/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. BAIDYANATH BHARTI, Advocate  
Sh. ASARFI SINGH  
SHANKAR CHOWK WARD NO-3 DUMRA  
SITAMARHI IN FRONT OF SAI MANDIR  
SITAMARHI Bihar-843301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 107**

F.No. N-11013/264/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. ABHAY KUMAR SINGH, *Advocate*  
Sh. JAYDEV PRASAD SINGH  
VILL-KAFEN LATIF PO-KAFEN CHAUDHARY PS-  
HATHAURI MUZAFFARPUR Bihar-843103

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 108**

F.No. N-11013/265/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SATYENDRA NARAYAN CHOUDHARY, Advocate  
Sh. Late Surendra Narayan Choudhary  
Girja Thirth ward no 20 HOSPITAL ROAD  
NAGAR PANCHAYAT NAUGACHIA BHAGALPUR  
Bihar- 853204

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 109**

F.No. N-11013/266/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mrs.BABITA KUMARI, Advocate  
Sh. Satyendra Narayan Choudhary  
Girja Thirth ward no 20 HOSPITAL ROAD  
NAGAR PANCHAYAT NAUGACHIA BHAGALPUR  
Bihar- 853204

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 110**

F.No. N-11013/267/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. RAJENDRA PRASAD SINGH, **Advocate**  
Sh. NASIBA SINGH  
VILL DIHARI POST JAMUAON PS SANDESH  
BHOJPUR BIHAR-802206

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 111**

F.No. N-11013/268/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SANDEEP KUMAR, **Advocate**  
Sh. VIJAY KUMAR SAHAY  
SRI SAI SADAN MANSA PANDEY BAGH  
BHOJPUR Bihar-802301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 112**

F.No. N-11013/269/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. RANA PRATAP SINGH, Advocate  
Sh. NATHUNI SINGH  
VILL MOTHI PO RAJEYAN VIA JITAURA  
BHOJPUR Bihar-802159

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 113**

F.No. N-11013/270/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MANOJ SINGH, Advocate  
Sh. KOMAL SINGH  
VILL PO AMOURA PS KARAKAT BLOCK  
BIKRAMGANJ ROHTAS BIHAR-802214

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 114**

F.No. N-11013/271/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. RAM SUBHAS KUMAR, **Advocate**  
Sh. LATE JIUT KUMAR  
CIVIL LINES NORTH SIDE OF DURTA TALKIES  
BUXAR BIHAR-802101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 115**

F.No. N-11013/272/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. ARVIND KUMAR KENNEDY, *Advocate*  
Sh. SRI RAMPRASAD  
VILL CHOURI PO CHOURI PS DAUDNAGAR  
AURANGABAD BIHAR-824127

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 116**

F.No. N-11013/273/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. JITENDRA SINGH, Advocate  
Sh. LATE RAMBILASH SINGH  
VILL- SIMRA PO - SONE NAGAR PS - BARUN  
AURANGABAD Bihar- 824112

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 117**

F.No. N-11013/274/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SANJAY KUMAR, **Advocate**  
Sh. SRI KRISHNA MURARI PRASAD  
AT- SHAHPUR TIKRI ROAD NEAR SHIV MANDIR  
AURANGABAD PO PS - AURANGABAD Bihar-  
824101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 118**

F.No. N-11013/275/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. UDAY KUMAR MISHRA, Advocate  
Sh. SAHENDRA MISHRA  
VILL- IBRAHIMPUR P.O.- IBRAHIMPUR P.S. -  
PHESAR AURANGABAD BIHAR-824102

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 119**

F.No. N-11013/276/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. BRAJ BIHARI RAI, **Advocate**  
Sh. BACHA PRASAD RAI  
VILL IMILIYA MANJHA P O G S MANJHA  
GOPALGANJ Bihar-841436

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 120**

F.No. N-11013/277/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mrs. MANJU KUMARI, **Advocate**  
Sh. ANAND MOHAN  
SEVA NAGAR Q.NO-3 ROAD NO-01 GAYA  
BIHAR-823001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 121**

F.No. N-11013/278/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. BHUPESH KUMAR SRIVASTAVA, **Advocate**  
Sh. AVADESH PRASAD SRIVASTAVA  
VILL-SUPAULI PO-AKCHAIBER PIPRA PS-  
SIDHWALIA GOPALGANJ BIHAR-841405

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 122**

F.No. N-11013/279/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Anil Kumar Dubey, **Advocate**  
Sh. Nand Kumar Dubey  
vill- dubauli po - bhadar BUXAR Bihar- 802126

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 123**

F.No. N-11013/280/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MUKESH KUMAR SINGH, **Advocate**  
Sh. YUGESHWAR SINGH  
BANDH ROAD NEAR JAIL WARD NO-1 P.O.P.S-  
BARH PATNA Bihar- 803213

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 124**

F.No. N-11013/281/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SANJAY KUMAR JHA, Advocate  
Sh. CHANDRA SHEKHAR JHA  
SHUBHASH CHADRA BOSH HALL, CIVIL COURT,  
BETTIAH, Distt. PASHCHIM CHAMPARAN,  
BIHAR- 845438

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12/8/2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 125**

F.No. N-11013/282/2018-nc  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Chandeshwari Ram, **Advocate**  
Sh. Mahendra Ram  
At- Singheshwar Ward No. 03, PO/PS  
Singheshwar, Distt. Madhepura, Bihar - 852  
128.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 126**

F.No. N-11013/283/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sushil Kumar Mallick, **Advocate**  
Sh. Jay Narayan Mallick  
Flat No.23, S.G. Tower, New Punaichak, Patna,  
Bihar - 800 023.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 127**

F.No. N-11013/284/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Jai Prakash Singh, **Advocate**  
Sh. Late Durga Prasad Singh  
Mohalla Shivpuri, Ward No.14, Saharsa, Bihar -  
852 201.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 128**

F.No. N-11013/382/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. HARIHAR NATH VERMA, **Advocate**  
Sh. LATE JAI NARIAN PRASAD VERMA  
AT- CHANDMARI WARD NO- 26, POST-  
MOTIHARI, P.S.- MOTIHARI TOWN, Distt. PURBI  
CHAMPARAN, BIHAR- 845401

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/11/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 129**

F.No. N-11013/383/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dinesh Dass, **Advocate**  
Sh. BHAGWAN DAS  
MOH - JALALPUR, PO - SOHSARAI, CITY -  
BIHAR SHARIF, Distt. NALANDA, BIHAR- 803118

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/11/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 130**

F.No. N-11013/384/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. RAMBALAK SAH, **Advocate**  
Sh. LATE RAMBALAK SAH  
AT CHHOTA BARIYARPUR, NEAR PANI TANKI  
MOTIHARI, PO MOTIHARI COURT PS  
CHHATAUNI, Distt. PURBI CHAMPARAN, BIHAR-  
845401

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/11/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 131**

F.No. N-11013/385/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SAHDEO KUMAR VERMA, **Advocate**  
Sh. MADHURENDRA KUMAR VERMA  
AT- RAGHUNATHPUR, POST- MOTIHARI PS-  
TURKAULIYA, Distt. PURBI CHAMPARAN, BIHAR-  
845401

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/13/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 132**

F.No. N-11013/412/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MUKTI NATH SHARMA, *Advocate*  
Sh. LATE MAHANTH SHARMA  
VILL- POKHARIYA, POST- PALNWA PS-  
PALNWA, PURBI CHAMPARAN, BIHAR- 845440

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/14/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 133**

F.No. N-11013/413/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. ANIL KUMAR MISHRA, Advocate  
Sh. BALDEO MISHRA  
AT-BHORHAN, PO-BHORHAN, PS.-  
PANAPUR, Distt. SARAN, BIHAR- 841424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/13/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 134**

F.No. N-11013/414/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MADAN KUMAR SINGH, **Advocate**  
Sh. LATE RAM SWARUP SINGH  
VILL- MAHARANI BAIRIYA, POST-  
JASaulipatti, P.S.- KOTWA, Distt. PURBI  
CHAMPARAN, BIHAR- 845437

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/15/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 135**

F.No. N-11013/418/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Birendra Kumar, **Advocate**  
Sh. Amar Nath Chaubey  
Village Sadatpur, P.O. Kolhua, Paigambarpur, PS  
Kanti, Distt. Muzaffarpur, Bihar-843108

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 136**

F.No. N-11013/419/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Yogindra Kumar Mishra, **Advocate**  
Sh. DHARAM DEO MISHRA  
SWARAJPURI COLONY MADARPUR UNTA,  
SOUTH OF RAILWAY GUMTI, P. O. R.S. P.S.  
JEHANABAD, Distt. JEHANABAD, BIHAR-804417

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/31/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 137**

F.No. N-11013/420/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sohail Ahmad Mansuri, **Advocate**  
Sh. Serajul Haque Mansuri  
Village Pipra POPS Darpa East Champaran,  
PURBI CHAMPARAN, BIHAR- 845302

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/15/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer